

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO.1826
TO BE ANSWERED ON 16.03.2023

Cases referred to National Green Tribunal

1826. SHRI. SATISH CHANDRA DUBEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state;

- (a) the number of cases referred to the National Green Tribunal (NGT) during the last three years and the current year so far along with the number of cases disposed of, State-wise ;
- (b) the number of violations established in the cases disposed of, the details thereof, State-wise; and
- (c) the action taken thereon, so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a), (b) and (c) As per the information provided by the National Green Tribunal (NGT), there has not been any case which has been received by way of reference during last 3 years or current year to the NGT.

Further, in light of the above, no such data has been maintained by the NGT pertaining to number of violations established in the cases which were disposed of.
